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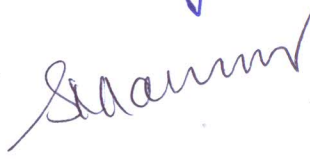
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/107/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3 others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	MOHAN PULICKAL	Adm. for Pbr.	
2.	DR. K.S. Ravi Chandran PCS		
	S. Manjula Devi, ADV		
	For KSR & Co company secretaries up	For Respondents	
	CBE		

ORDER

Shri Mohan Pulikkal, Counsel for Petitioner present. Ms. Manjula Devi, Counsel for Respondent also present and filed a set of documents in support of his case by serving copies to the other side. The matter is posted for final hearing. Put up on **22/2/2017 at 10.30. A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)